

As regards Madhya Pradesh, a sum of Rs. 2,433.00 was released as grant-in-aid during 1961-62 on the basis of the estimated expenditure furnished by the State Government. The State Government, however, did not implement the scheme. Therefore, the grant was refunded to the Government of India in May, 1966. The Centre repeatedly impressed upon the State Government the desirability of taking up this project. The State Government has now agreed to implement the Scheme and has entrusted the work to the Saugar University.

**ACTION AGAINST STATES NOT ADOPTING
THREE LANGUAGE FORMULA**

*574. SHRI THILLAI VILLALAN: Will the Minister of EDUCATION be pleased to refer to the reply to Unstarred Question No. 827 given in the Rajya Sabha on the 7th August, 1968 and state what steps Government propose to take against the States which are not adopting the three-language formula ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : Government proposes to take up the question of implementing the three-language formula with the State Governments and hopes to secure their cooperation.

**CENTRAL ASSISTANCE TO KERALA FOR
MERIT SCHOLARSHIPS**

*575. SHRI KESAVAN (THAZHA-VA) : Will the Minister of EDUCATION be pleased to state :

(a) the amount of financial assistance actually given by the Government of India, to the Government of Kerala for the grant of merit scholarships to poor students to continue their university education during 1967-68;

(b) the amount of such assistance proposed to be given to that State during the year 1968-69; and

(c) the total amount of such assistance proposed to be given to the other States during 1968-69 ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH) : (a) During the year

1967-68 a sum of Rs. 6,25,000 was placed at the disposal of Accountant General, Kerala for reimbursement of expenditure incurred by the Government of Kerala on payment of scholarships to the candidates selected under the National Scholarships Scheme.

(b) Rs. 6,54,900.

(c) Rs. 1,44,38,350.

**PANEL OF DEPUTY SECRETARIES IN THE
C.S.S.**

*578. SHRI DEVI SINGH :

SHRI K. C. PANDA :

SHRI SUNDAR MANI
PATEL:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the panel of Deputy Secretaries for the Central Secretariat Service (Grade I) Officers, which was due immediately after 1st July, 1967 has been prepared;

(b) if not, the reasons therefor;

(c) what steps Government have taken to ensure issue of such panels in time;

(d) whether any action has been taken to prepare a panel which has become due for issue after 1st July, 1966 ; and

(e) by when the panel for 1968 is likely to be prepared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). The Select List for the Selection Grade of the C. S. S. for 1967 is already under preparation and is likely to be issued very shortly.

(c) There had been some delay in the issue of the Select Lists for 1966 and 1967 because the procedure to be adopted for the preparation of the Select List had been under consideration of Government for some time. Steps are, however, being taken to ensure the issue of future Select Lists in time.

(d) and (e). Preparation of the Select List for 1968 will be undertaken after the Select List for 1967 is issued. I